## CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH: MUMBAI

## C/CROSS / 85815 / 2021 In Appeal No. C / 86476 / 2021

Date of Hearing: 11 July, 2022

RAJARAM BANDEKAR SIRGAO MINES PRIVATE LIMITED

Appellant

Versus

**COMMISSIONER OF CUSTOMS-MARMAGOA REFUNDS** (APPG)

Respondent

Present for the Appellant : None

Present for the Respondent: Shri Manoj Kumar, A. R.

## ORDER

The matter is adjourned to 28.10.2022.

(P. ANJANI KUMAR) MEMBER (TECHNICAL) (S. K. MOHANTY) MEMBER (JUDICIAL)